



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.09.2025

NOTICE

Please take notice that the following matter listed in the Court – IV on 12.09.2025 was not taken up. The next date of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 897 of 2024 Part Heard | Harshvardhan Kalyani Vs. UCO Bank & Anr. | Ajay Gaggar | Partha Sil- R1 Akash Chatterjee- R2 |

By order of Hon'ble Chairperson
-Sd/-
Registrar